

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.230 - IA/213(AHM)2024
in
C.P. (IB)/5(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Rupa Pankaj Shah

.....Applicant

Vs

Bank Of Maharashtra & Anr.

.....Respondents

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : None

RP in person : Mr. Nitin Parikh, Adv.

For Bank of Maharashtra : Mr. Raju Kothari, Adv.

For Personal Guarantor : Mr. Ujas Patel, Adv. for Mr. Aditya Pandya, Adv.

ORDER

IA/213(AHM)2024

None present for the applicant.

In the interest of justice, matter stands adjourned to 16.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)